## STANDLONE, NEIGHBOURHOOD AND SHOPS IN RESIDENTIAL COMPLEXES TO BE OPENED

April 25, 2020

According to the State Govrnment's policy on opening of Shops in the State all standalone shops, neighbourhood shops and shops in residential complexes which are registered as Shops under the Shops and Establishments Act will be allowed to open.

Shops in markets/market complexes and shopping malls will not be allowed. It is further clarified that e-Commerce companies will be allowed to deliver only essential items. Also, sale of liquor shall not be allowed. All shops will be allowed to open with 50% of the workers, wearing the masks and ensuring social distancing norms.

Those establishments which have not been allowed under the Epidemic Disease Act or u/s 144 CrPC by the Collector will also not be open, such as Gyms, Cinema Hotels, Public Swimming Pool, Casinos, Spas, Massage Parlours, Salons, River cruises, night clubs, multiplexes, restaurants for inhouse dining, tea shops, pan shops, dhabas, Gadas, Street food vendors, beach shacks, or any other types of eateries for general public.

DIRECTORATE OF INFORMATION AND PUBLICITY. THIRD FLOOR,UDYOG BHAVAN, NEAR AZAD MAIDAN, PANAJI GOA

\_\_\_